

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 194 OF 2016 &
I.A. No. 415 OF 2016**

Dated: 10th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Punjab State Power Corporation Ltd.

...Appellant(s)

vs.

M/s Everest Power Pvt. Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Tarun Johri
Mr. Ankit Negam for R.1

Mr. Vishrov Mukherjee
Ms. Nishtha Kumar
Ms. Raveena Dhamija for R-2

Mr. Sakesh Kumar for R-3

ORDER

List the matter on **05.12.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt